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In the Court of the Principal District Judge, Madurai

Present: Tmt. A. NAZEEMA BANU, B.A., L.L.M.,
Principal District Judge, Madurai

Dated this the 21st day of March 2020.

Suo Motu Cr.M.P.No.1860/2020

Order U/s. 439 of Cr.p.c.

In furtherance to the direction of Hon'ble Chief Justice of High Court, Madras vide letter dated: 21.03.2020 and pursuant to directions of the Hon'ble Supreme Court in Suo Motu W.P.(Civil) No.1/2020 In Re:Contagion of COVID 19 Virus in prisons, the cases of inmates of the Central Prison, Madurai held under judicial custody in crimes arising out of the jurisdiction of this Court, were taken up for grant of bail.

2) The learned Public Prosecutor was also present. Heard him with regard to objections, if any.

3) Considering the urgent need and necessity to ensure social distancing and thereby reducing the scope of infection, it is essential that the prisons are decongested as much as possible. Keeping this in view and also taking note of the nature of the offence, the following inmates of the Central Prison, Madurai are released on bail on execution of own bond for Rs.10,000/- to the satisfaction of Judicial Magistrate, concerned subject to condition that after release the petitioner shall appear and sign before the Inspector of police, respondent police once in 15 days at 10.00 .a.m. until further orders. The following

inmates shall co-operate with the investigation and he shall not threaten the witnesses and they shall not induce witnesses and he shall not cause obstacles to the pending investigation. If there is any violation of condition, the Investigation Officer is within his discretion to approach the Court of the learned Judicial Magistrate, concerned for cancellation of bail even though bail granted by the Sessions Court as per the ruling of the Hon'ble Supreme Court reported in **P.K.Shaji/Vs/State of Kerala, (2005) AIR S.C.W.5560**. Accordingly this petition is allowed.

Sl. No	Name & Father's Name	Address	Cr.No.	Police Station	Offenes	Name of the Court.
1.	T.Arumugam S/o Thangaraj	Rajiv Gandhi Street, Pagalavan Nagar, Anuppanadi Madurai	134/2020	Teppakulam	395, 397 506(2) IPC	J.M.No.1 Madurai
2.	Sathishkumar S/o Muthumari	70/41, Thirumalai Naicker St., Old Meenakshi Nagar, New Ramnad Road, Teppkulam, Madurai	134/2020	Teppakulam	395, 397 506(2) IPC	J.M.No.1 Madurai
3.	M.GaneshPrabhu S/o G.Manohar	Thai Nagar, Bharahthiyar Street Anuppanadi, Madurai	134/2020	Teppakulam	395, 397 506(2) IPC	J.M.No.1 Madurai
4.	S.Suriyaprakash S/o K.Sundar	23, Thirowpathi Amman Kovil St., K.Pudur, Madurai	134/2020	Teppakulam	395, 397 506(2) IPC	J.M.No.1 Madurai
5.	Pandi S/o Kasiviswa Nathan	Madurai	242/2020	Karimedu	3(1)4(1) 4(2A), 4(2C),	J.M.No.5, Madurai

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					5(1E), 5(1A)ITP 370(A) & 506(ii) IPC	
6.	Meenakshi @ Pitchiammal D/o Sethuraman	Madurai	242/2020	Karimedu	3(1)4(1) 4(2A), 4(2C), 5(1E), 5(1A)ITP 370(A) & 506(ii) IPC	J.M.No.5, Madurai

Pronounced by me in Chamber on the 21st day of March 2020.

J. M. No. 21/3/2020
Principal District Judge,
Madurai.

Copy to

- 1) The Judicial Magistrates No1 and No 5, Madurai.
- 2) The Inspector of Police, Teppakulam & Karimedu PS, Madurai
- 3) The Superintendent of Police, Madurai.
- 4) The Commissioner of Police, Madurai.
- 5) The Superintendent, Central Prison, Madurai.

D no. 3650
21-3-20.

S.No	Police station	Name of the accused	Cr.No	Offence	Name of the Court
1	Palamedu P.S	Pothiraja	Cc25/20,28/20,27/ 20,26/20	379 r/w 34 IPC	Vadipatti JM
2	Teppakulam P.S	Mohammed abthhir	56/2020	379 IPC	JM 1 Madurai
3	Vilathikulam P.S	Selvam	Cc 637/2019, Cr.No.338/19	381 IPC	JM 1 Madurai
4	Teppakulam P.S	Ponmuthu	Cc17/18	294(b),323,506(i) IPC	JM 1 Madurai
5	Teppakulam P.S	Anbalagan	CC38/16	294(b),323,506(i) IPC	JM 1 Madurai
6	Thilagar thidal P.S	Pravinkumar @ Thikkuvayan	cr. No. 197/20	294(b),323,506(i) IPC	JM 2 Madurai
7	Thilagar thidal P.S	Ajith	Cr.No. 952/18	379,414 IPC	JM 2 Madurai
8	Mathichiyam P.S	Muniyandi	Cr.No 86/19, CC 459/19	387, 506(II) IPC	JM 2 Madurai
9	Mathichiyam P.S	Karthick	Cr. No. 194/2020	387, 506(II) IPC	JM 2 Madurai
10	Sellur P.S	Parthiban	Cr. No 113/2020	406, 420 IPC	JM 2 Madurai
11	Sellur P.S	Premkumar	Cr. No 113/2020	379 IPC	JM 2 Madurai
12	Melur P.S	Vijayakumar	Cr.No 448/19	379 IPC	JM Melur
13	Melur P.S	Charles @ Jesu Arul	Cr.No. 128/20	U/s294(b),307,506(ii) IPC	JM Melur
14	Melur P.S	Tamilselvan	Cr.No448/19	379 IPC	JM Melur
15	Melur P.S	Tamilselvan	Cr.No 128/20	294 (b), 307, 506(ii) IPC	JM Melur
16	Austinpatti P.S	Sundaraj	Cr.No 329/19	379 r/w 511 IPC	JM Tirumangalam
17	Koodakoil P.S	Manikandan	Cr.No 28/20	380,454 r/w 511 IPC	JM Tirumangalam
18	Koodakoil P.S	Mahalingam	Cr.No 28/20	380,454 r/w 511 IPC	JM Tirumangalam
19	Thirumangalam Town P.S	Palchamy	Cr.No 110/20	U/s294(b),323, 324,506(ii) IPC	JM Tirumangalam
20	Keeraithurai P.S	Murugesan	Cr.No 201/20	294 (b), 324, 506(ii), 4 of TNPWH Act	Jm Addl. Mahila Court, Mdu
21	AWP.S Thiruparankundram	Arjunan	Cr.No 260/14	498 (A), 406 IPC	Jm Addl. Mahila Court, Mdu
22	Thirupparankundram L&O P.S	Ilayaraja	Cr.no 153/20	294(b),323,324, 506(ii) and 4 of TNPWH Act	Jm Addl. Mahila Court, Mdu
23	Tallakulam P.S	Kadambu @ Kadambavanam	CC 239/16	323,354 IPC 4 of TNWPH Act	Jm Addl. Mahila Court, Mdu
24	Usilampatti town	Muniyammal	131/20	379 IPC	DM and JM usilampatti

25	SS.Colony	Vengadesh	Sc.42/20	392, 397 IPC	CJM.Madurai
26	Sedapatti	Muthiah	Sc.502/19	294(b), 353, 307 IPC	CJM.Madurai
27	Annanagar	Marimuthu	Sc.535/18	392, 397, 506(2) IPC	CJM.Madurai
28	Annanagar	Marimuthu	Sc.4/19	392, 397, 506(2) IPC	CJM.Madurai
29	Melur	Selvam	CR.135/20	505(i)(b) IPC 67 IT Act and 54 of DM Act	JM Melur
30	Melur	Manikandan	Cr.469/19	379 IPC	JM Melur
31	Jaihindpuram	Rajkumar	Cr.1134/17	457, 380 IPC	JM 4 Madurai
32	South Gate	Muthuchamy	Cr.186/20	406, 420 IPC	JM 4 Madurai
33	South Gate	Appas @ Kaluthai Appas	Cr.614/19	393 IPC	JM 4 Madurai
34	Theppakulam	Arumugam	Cr.134/20	397 IPC	PDJ
35	Theppakulam	Sathieskumar	Cr.134/20	397 IPC	PDJ
36	Theppakulam	Ganeshprabhu	Cr.134/20	397 IPC	PDJ
37	Theppakulam	Suriyaprakash	Cr.134/20	395, 397, 506(2) IPC	PDJ
38	SS.Colony	Subashchandrabose	Cr.978/19	379 IPC	JM 5 Madurai
39	SS.Colony	Naveen Nagaraj	Cr.978/19	379 IPC	JM 5 Madurai
40	SS.Colony	Maheswaran	Cr.380/19 CC.115/20	379 IPC	JM 5 Madurai
41	Thideernagar	Jothipasu	Cr.125/20	379 IPC	JM 5 Madurai
42	Palamedu	Kathiresan	Cr.153/19	294(b), 323, 324, 506(ii) IPC	JM Vadipatti
43	Samayanallur	Gobinath	cr.407/19		JM Vadipatti
44	Vadipatti	Arunkumar	Cr.289/19	379 IPC	JM Vadipatti
45	Vadipatti	Kannan @ Jim Kannan	cr.160/19	379, 506(II) IPC	JM Vadipatti
46	Vadipatti	Suriya	cr.87/20	457, 454, 380 IPC	JM Vadipatti
47	Palamedu	Poopathy	Cr.85/20	5, 7(3) LOTTERY ACT	JM Vadipatti
48	Alanganallur	Veeramani	Cr.11/20	380, 457, 511 IPC	JM Vadipatti
49	Solavanthan	Ravikumar	Cr.274/19	294(b), 324, 506(II) IPC	JM Vadipatti
50	Solavanthan	Muthu @ Marimuthu	Cr.290/19	380 R/W 411 IPC	JM Vadipatti
51	Solavanthan	Muthu @ Marimuthu	Cr.291/19	380 R/W 411 IPC	JM Vadipatti
52	Solavanthan	Muthu @ Marimuthu	Cr.292/19	380 IPC	JM Vadipatti
53	Solavanthan	Muthu @ Marimuthu	Cr.293/19	380 IPC	JM Vadipatti
54	Solavanthan	Beer Mohammed	Cr.322/19	454, 380 IPC	JM Vadipatti
55	Vadipatti	Ramar	Cr.297/19	379, 506(II) IPC	JM Vadipatti
56	Vadipatti	Ramar	Cr.265/19	379, 413, 414 R/W 34 IPC	JM Vadipatti

57	Samayanallur	Kumaravelpandiyan	Cr.129/20	294(b), 323, 324, 506(II) IPC AND 4 OF TNPHW ACT	JM Vadipatti
58	Samayanallur	Sivapandi @ Kuyil	Cr.270/19	354 IPC AND 4 OF TNPHW ACT	JM Vadipatti
59	Samayanallur	Muthuirul	Cr.172/19	379 @ 379 R/W 34 IPC	JM Vadipatti
60	Samayanallur	Muthuirul	Cr.171/19	379 @ 379 R/W 34 IPC	JM Vadipatti
61	Samayanallur	Balakumar @ Beedi Bala	Cr.171/19	379 @ 379 R/W 34 IPC	JM Vadipatti
62	Samayanallur	Balakumar @ Beedi Bala	Cr.171/19	379 @ 379 R/W 34 IPC	JM Vadipatti
63	Villur	Pandi	Cr.No. 48/20	294(b), 323, 324, 506(ii) IPC	DM CUM JM Peraiyur
64	Karimedu	Pandi	Cr. No.242/20	3(1), 4(1), 4(2A), 4(2C), 5(1E), 5(1A), 370(A), ITP Act and 506(ii) IPC	PDJ, Madurai
65	Karimedu	Meenakshi @ Pitchiammal	Cr.NO.242/20	3(1), 4(1), 4(2A), 4(2C), 5(1E), 5(1A), 370(A), ITP Act and 506(ii) IPC	PDJ Madurai

Principal District Judge
Madurai